

ITEM NO.3

REGISTRAR COURT. 1

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. ATUL M. KURHEKAR

Criminal Appeal No(s). 735-737/2023

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

MUNNA RAJBHAR

Respondent(s)

Date : 13-04-2023 These appeals were called on for hearing today.

For Appellant(s)

Ms. Srishti Singh, AOR

For Respondent(s)

Mr. Rakesh Mishra, AOR

UPON hearing the counsel, the Court made the following
O R D E R

Delay in filing spare copies is condoned. Issue notice
immediately.

List again on 19.5.2023.

ATUL M. KURHEKAR
Registrar